

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha (Name of the House)

From Pipra Constituency (Name of the Constituency)

Shyamboj Pr. Yadav son/daughter/wife of Late Sukhlal Prasad Yadav
Aged 49 years, resident of Vid. Macheria Po. Jakhora, PS- Pipra Kothi, Dist. East Champaran (Bihar)

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AFTPY1643K</u>	<u>14-15 AY</u> <u>15-16 AY</u>	<u>6,48,29.00</u>
2.	Spouse-	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	1. <u>Turkoulhja (Bansaria) PS case NO- 116/2004 IPC-188</u> 2. <u>Pipra Kothi PS. case NO 93/2004</u> <u>143, 189, 353, 506, 437, 188, 290 & 270 IPC</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	1. <u>C. J. M. Mokhera, Turkula (Bansaria) PS case NO- 116/2004</u> <u>Date of order taking cognizance: 2-08-2004</u> 2. <u>C. J. M. Mokhera, Pipra Kothi, PS case NO- 93/2004</u> <u>Date of order taking cognizance: 19-07-15</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

20/07/2015

(5) Punishment imposed:

Nil

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	100000-00	10000-00	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. U.B. G. B. P. P. M. Kothli S.A. No- 3997 Rs- 4490 2. Allied Bank S.A. No- 5030730 BUD Rs- 2764-00 3. S.B.I. Bikaner Branch S.A. No- 20324811001 Rs- 497401-00	Nil	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. Chandra Policy no- 537535928 Sum Assured- Rs- 5,00,000-00	Nil	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Car- BR06AD 3CS4 22-2-6 Rs. 800000-00	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 40 gms Rs- 110000-00	Gold 100 gms Rs- 280000-00 Silver- 500 gms Rs- 18000-00	Nil	Nil	Nil

9/11/2017

Any other assets such as value of Claims/Interest	Mobile Nokia Rs. 10000-~ Rifles 2-7000-~	Nil	Nil	Nil	Nil
(ix) Gross Total value	2087891	30,8000-~	Nil	Nil	Nil

3. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land	Details Description attached on additional page No-02	Nil	Nil	Nil	Nil
	Location(s) Survey number(s)		Nil	Nil	Nil	Nil
	Area (Total measurement in acres)	4 Acres 23 decimal self	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Details Description attached on additional page No-02	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Details Description attached on additional page No-02	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Rs. 4,70,000-~ self purchase	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Rs. 4077059-~	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land					
	Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Details Description attached on additional page No-2	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	300 sq feet	Nil	Nil	Nil	Nil

20/11/2019

	Whether inherited property (Yes or NO)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Description Attached on Additional Page NO 02	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs-1746050	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	Rs-20000-00	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs-13,15,500-00	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Details Description Attached on Additional Page NO 03	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	12515 sq.ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	2796 sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Details Description Attached on Page NO 03	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Description Attached on Page NO 03	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs-327540-00	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Rs-15,30000-00	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs-40,60000-00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs-9452959	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	B.O.T Jindhan Rs-110453-00 Bida Bichan Sakha - car loan Rs-6,30000-00	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	NIL	NIL	NIL	NIL	NIL
	Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

Bank/Financial

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	740445-00	Nil	Nil	Nil	Nil
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	32476-00	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	32476-00	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self. *Agriculture*
b. Spouse. *Housewife*

(8) My educational qualification is as under:

P.A - 1994 Manjorasa Harmanda Kiser college Motihari, Bihar intermediate consist degree.
(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	<i>Sgtar bobu prasad Yadav</i>
3.	Number and Name of the constituency and state	<i>Vill- Motikora, Ps. Jankara, Ps. Pipra, Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>B. J. P.</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>Nil</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		02				
5	PAN of	Year for which last Income Tax Return filed		Total Income Slava		
	(a) Candidate	10-15/12-16/17		6.46839-0		
	(b) Spouse:	Nil		Nil		
	(c) Dependents	Nil		Nil		
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	2087891-0	368000	Nil	Nil	Nil
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1915000-0	Nil	Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)	9452953-0	Nil	Nil	Nil	Nil
7	Liabilities					
	(i) Government dues (Total)	32476-0	Nil	Nil	Nil	Nil
	(ii) Loans from Bank, Financial Institutions and others (Total)	740453-0	Nil	Nil	Nil	Nil
8.	Highest educational qualification: 9-A 1994, Maharashtra Karmaveer College, Mohali B.A. in Political Science (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

21/12/2012

श्री श्यामबाबू प्रसाद यादव पिता- स्व० सुखराम प्रसाद यादव ग्राम- मझरिया पो०+ थाना-पीपराकोठी जिला पूर्वी चम्पारण।
कृषि भूमि

क्र० सं०	अवस्थित	खाता	खेसरा	रकबा ए०-डी०	विरसत	स्वार्जित	कय की तिथि	कय के समय भूमि के लागत	विकास सानिमाणा आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य	है कि नहीं
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम मझरिया थाना- अचल पीपराकोठी	86	159	0.8.9	हों	नही	-	शुन्य	शुन्य	101136.00	
2		86	273	0.47	हों	नही	-	शुन्य	शुन्य	427272.00	
3		86	433	0.10	हों	नही	-	शुन्य	शुन्य	151515.00	
4		86	486	0.98	हों	नही	-	शुन्य	शुन्य	965151.00	
5		86	487	0.12	हों	नही	-	शुन्य	शुन्य	127272.00	
6		86	495	0.03	हों	नही	-	शुन्य	शुन्य	34091.00	
7		86	647	0.58	हों	नही	-	शुन्य	शुन्य	615151.00	
8		86	718	0.58	हों	नही	-	शुन्य	शुन्य	571212.00	
9		86	719	0.29	हों	नही	-	शुन्य	शुन्य	307575.00	
10		86	722	0.32	हों	नही	-	शुन्य	शुन्य	290908.00	
11		86	648	0.95	हों	नही	-	शुन्य	शुन्य	863636.00	
12		86	358	1.00	हों	नही	-	शुन्य	शुन्य	900000.00	
13		86	696	0.62	हों	नही	-	शुन्य	शुन्य	516666.00	
14		86	786		हों	नही	-	शुन्य	शुन्य		

		86	644	1.30	हॉ	नहीं	—		शुन्य	1083333.00	
16	ग्राम मझरिया थाना— अचल पीपराकोठी	34/28	452	0.6.60	शुन्य	हॉ	22-5-99	25,000.00	शुन्य	50,000.00	
17	ग्राम पतौरा थाना— मुफसिल अचल— मोतिहारी	195	1176	0.9.99	शुन्य	हॉ	17-12-12	70,000.00	शुन्य	150,000.00	
18	ग्राम पीपराकोठी थाना— अचल पीपराकोठी	175/3	500 501	0.31.35	शुन्य	हॉ	16.07.12	190,000.00	शुन्य	200000.00	
19	ग्राम पीपराकोठी थाना— अचल पीपराकोठी	175	500 501	0.1.45	शुन्य	हॉ	18.07.12	185,000.00	शुन्य	200000.00	

नोट:- उपरोक्त स्थावर आस्तियों क्रम सं०- 1 से 15 तक में अभ्यर्थी श्यामबाबू प्रसाद यादव का आधा हिस्सा है।

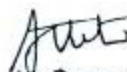
श्यामबाबू प्रसाद यादव

श्यामबाबू प्रसाद यादव

व्यवसायिक

क्र० सं०	अवस्थित	खाता	खेसरा	रकबा/वर्ग फुट	निर्मित क्षेत्र वर्ग फुट में	विरासत	स्वार्जित	कय की तिथि	कय के समय भूमि के लागत	विकास सनिर्माणा आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मुल्य
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम पीपराकोठी थाना- पीपराकोठी अचल- पीपराकोठी	3	11	1332	0	नही	हॉ	28.09.93	9500.00	शुन्य	5,95,500.00
2	ग्राम पीपराकोठी थाना- पीपराकोठी अचल- पीपराकोठी	3	11	1116	300	नही	हॉ	28.09.93	7960.00	20000.00	7,20,000.00

आमलगाव २०१९


 M. Prasad
 Notary Public
 A/NO 11092/3999

अवासीय

क्र० सं०	अवस्थित	खाता	खेसरा	रकबा / वर्ग फुट	निर्मित क्षेत्र वर्ग फुट में	विरासत	स्वार्जित	कय की तिथि	कय के समय भूमि के लागत	विकास / सनिर्माणा / आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य	अभ्युक्ति
1	2	3	4	5	6	7	8	9	10	11	12	
1	ग्राम पतौरा थाना- मुफसिल अचल- मोतिहारी	310	262	2880	1334	नही	हॉ	27.06.12	226000.00	1000000.00	3000000.00	
2	ग्राम मेहसी थाना- मेहसी अचल- मेहसी	155	552	432	432	नही	हॉ	10-08-15	100000.00	80000.00	220000.00	
3	ग्राम मझरिया थाना- पीपराकोटी अचल- पीपराकोटी	302	481	17974	2060	हॉ	नही	शून्य	शून्य	900000.00	1500000.00	आधा हिस्सा हैं
4	पीपराकोटी थाना- पीपराकोटी अचल- पीपराकोटी	271	5/1	216	नही	नही	हॉ	28.09.93	1540.00	शून्य	90,000.00	

२५/११/१९९९

NOT 18/92/3655